

- (ii) Need for sending a Central Team to assess the damage caused by the floods in Barak Valley and Brahmaputra Valley in Assam

SHRI BISHNU PRASAD (Kaliabor) : Mr. Deputy Speaker, Sir, I wish to draw the attention of the Central Government to the wave of unprecedented floods causing extensive devastation, first in the Barak Valley and presently in the Brahmaputra Valley, leaving in its wake untold misery in almost all the districts of the Brahmaputra valley such as Dibrugarh, Lakhimpur, Sibsagar, Jorhat, Kamrup, Barpeta, Nowgong, Dhubri and Coalpara.

It has been reported in the Press that nearly 600 villages have been ravaged and thousands of families of the marooned villages have been rendered homeless affecting several lakhs of people. The worst hit areas are Mancachar sub-division of Goalpara district, Morigaon sub-division of Nowgong district where many villages are reeling under the fury of the floods.

The floods in Assam have caused extensive damage to standing crops and loss of human lives and property, innumerable heads of cattle have also perished. Road links snapped at several places because of breaches, thereby cutting communication links, and disrupting rail services of North-East Frontier Railways.

In such a situation the need of the hour is to provide immediate relief to the affected people to overcome the great hardship faced by them.

A Central study team may also be sent to Assam to assess the damage caused by the floods in the Brahmaputra valley and Barak valley to help mitigate the sufferings of the affected people; because Assam Government alone cannot meet the challenge due to its limited resources.

- (iii) Need to reconsider the decision taken by the Government not to allow the Income Tax Practitioners who are not Chartered Accountants to audit accounts

SHRIMATI VIDYA CHENNUPATI (Vijayawara) : The Finance Bill, 1984 prescribes that there should be compulsory audit by Chartered Accountants before submission of Statutory Returns of total income. It is well known that majority of Chartered Accountants are employed in government and private services. As such, it is very difficult to get the required number of Chartered Accountants who are having their own practice. The existing income tax practitioners, who have done their education with Commerce and Law subjects, are in a very large number throughout the country and they will lose their practice and become a problem as far as their livelihood is concerned. Thousands of educated graduates and their families will suffer for want of a source of livelihood. According to the Prime Minister's 20-point economic programme we intend to provide more employment to educated youth, whereas by implementing this provision in the Finance Act, 1984 there will be more educated unemployed. I therefore appeal to the government to reconsider its decision and allow the existing Income Tax practitioners, who are not Chartered Accountants to continue their practice,

- (iv) Need for immediate approval to the lower Damodar Drainage Scheme

SHRI HANNAN MOLLAH (Uluberia) : The Damodar Valley Corporation was set up in 1948 with a view to achieve a unified development of the Damodar Valley in the States of Bihar and West Bengal. Flood control and irrigation, besides generation, transmission and distribution of power, were the main functions in view. But over the past 36 years the DVC has miserably failed to serve the basic purposes for which it was set up.

Owing to incomplete acquisition of lands and lack of necessary Central